CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No. 140 of 2013

Friday, this the 14th day of March, 2014

CORAM:

Hon'ble Mr. Justice A.K. Basheer, Judicial Member Hon'ble Ms. Minnie Mathew, Administrative Member

M. Abdul Rasheed, aged 51 years, S/o. Mohammed Ismail, Senior Clerk, General Branch, O/o. Divisional Railway Manager, Southern Railway, Trivandrum.

Applicant

(By Advocate – Mr. M.R. Sarin Panicker)

Versus

- 1. Union of India, represented by the Secretary, Government of India, Ministry of Railways, Rail Bhawan, New Delhi-1.
- 2. The General Manager, Southern Railway, Park Town P.O., Chennai-3.
- 3. The Divisional Railway Manager, Southern Railway, Trivandrum Division, Trivandrum 14.
- 4. The Divisional Personnel Officer, Southern Railway, Trivandrum Division, Trivandrum-14. Respondents

(By Advocate - Mr. Sunil Jacob Jose, SCGSC)

This application having been heard on 14.03.2014, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Mr. Justice A.K. Basheer, Judicial Member-

When this case is taken up for consideration, learned counsel for the applicant seeks permission to withdraw the same. Permission is granted. Original Application is dismissed as withdrawn.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER
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(JUSTICE A.K. BASHEER) JUDICIAL MEMBER